

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 685 of 2019

In the matter of:

Sita Ram. **....Appellant**

Vs.

Samir Kumar Bhattacharya
RP of Stesalit Ltd. **...Respondent**

For Appellant: Mr. Aakash Bhardwaj, Advocate

**For Respondent: Mr. Abhinav Vashishtha, Sr. Advocate with Ms. Priya Chauhan and Mr. Vijay Kumar, Advocates (R-1)
Mr. Divyakant Lahoti and Ms. Praveena Bisht, Advocates (R-3 & R-5)**

ORDER

14.02.2020: The learned Counsel for Chairman of the Monitoring Committee states that compliance of Order dated 3rd February, 2020 has been done by filing an Affidavit and other documents. The arguing Counsel for Appellant is not present. Advocate - Mr. Aakash Bhardwaj seeks time. List the Appeal to consider whether or not the present Appeal is within limitation.

List the Appeal in 'Orders' category on **26th February, 2020.**

[Justice A.I.S Cheema]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ha/gc